

### **Government Business for the remaining part of the 15th Session of 17th Lok Sabha**

The Minister of State (Independent Charge) of the Ministry of Law and Justice; Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture announced in the House that Government Business for the remaining part of the 15th Session of 17th Lok Sabha would consist of:-

- (1) Discussion on the Motion of Thanks on the President's Address.
- (2) General Discussion on Interim Union Budget 2024-25.
- (3) Discussion and voting on:
  - (a) Demands for Grants on Account 2024-25 and introduction, consideration and passing of the related Appropriation Bill; and
  - (b) Supplementary Demands for Grants 2023-24 and introduction, consideration and passing of the related Appropriation Bill.
- (4) The Finance Bill, 2024.  
*(Consideration and passing)*
- (5) General Discussion on Interim Budget of Union Territory of Jammu and Kashmir 2024-25.
- (6) Discussion and voting on:
  - a) Demands for Grants on Account of Union Territory of Jammu and Kashmir 2024-25 and introduction, consideration and passing of the related Appropriation Bill; and
  - b) Supplementary Demands for Grants of Union Territory of Jammu and Kashmir 2023-24 and introduction, consideration and passing of the related Appropriation Bill.
- (7) The Water (Prevention and Control of Pollution) Amendment Bill, 2024, *after its introduction.*  
*(Consideration and passing)*
- (8) The Public Examination (Prevention of Unfair Means) Bill, 2024, *after its introduction.*  
*(Consideration and passing)*
- (9) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024, *after its introduction.*  
*(Consideration and passing)*
- (10) The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2024, *after its introduction.*  
*(Consideration and passing)*
- (11) The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024, *after its Introduction.*  
*(Consideration and passing)*

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